

I. A. Shrivastava

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to...सासाराम... (name of the House)

From...208 सासाराम... Constituency (Name of the Constituency)

जवाहर प्रसाद son/daughter/wife of स्व. गुरमी अहिर

Aged...61 years, resident of कोटा लेली, सासाराम (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by भारतीय जनता पार्टी (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>जवाहर प्रसाद</u>	<u>BLIPP4640M</u>	<u>नहीं</u>	<u>नहीं</u>
2.	Spouse- <u>मिर्जला देवी</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
3.	Dependent 1 <u>शिव जी</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2 <u>संतोष कुमार</u>	<u>BESPK05750</u>		
5.	Dependent 3 <u>रश्मि प्रताप</u>	<u>BRXPP9530M</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>अर्जेंट एफ2-149, 364, 427, 307/34 मापदंड एच27</u> <u>अर्जेंट एफ2 धारा, एच27 से लेमता होकर नालाप्रवाह अजक</u> <u>कनाकर जान जाने के बिना से परहार करना एवं घसु करवा</u> <u>करना केस नं- 490/89</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>पंचायत अफर जिला एवं सत्र न्यायालय, सासाराम (सोहात)</u> <u>490/89 16.1.2006</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>NIL</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>केस नं-490/89 पंचायत अफर जिला न्यायालय, सासाराम (सोहात)</u> <u>दफा- 149, 364, 427, 307/34</u> <u>इससे जवाही सजाए हो गया है।</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>केस नं-490/89 अतरेषा नहीं हुआ है।</u>

जवाहर प्रसाद
संविदित

NIL

A. Details of movable assets :

(Next)

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	10,000 = ₹	2000 = ₹	2000 = ₹	5000 = ₹	2000 = ₹
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	<p>स्टेज बैंक, वासना (एचएसबी) - 11134070576</p> <p>शेख राशि - 1,56,550 = ₹</p> <p>स्टेज बैंक, पटना (एचएसबी) - 11133952980</p> <p>शेख राशि - 84,115 = ₹</p> <p>नेला राई, वासना (एचएसबी) - 231510109036</p> <p>शेख राशि - 26,147 = ₹</p> <p>एचएसबी - 50,000 = ₹</p> <p>नेला राई, वासना (एचएसबी) - 231510109036</p>	<p>स्टेज बैंक, वासना (एचएसबी) - 11133952980</p> <p>शेख राशि - 84,115 = ₹</p>	<p>स्टेज बैंक, पटना (एचएसबी) - 31647272468</p> <p>शेख राशि - 50,000 = ₹</p>	<p>बैंक ऑफ इंडिया - 460610110002468</p> <p>शेख राशि - 3,897 = ₹</p>	<p>स्टेज बैंक, पटना (एचएसबी) - 30125893090</p> <p>शेख राशि - 1,13,877 = ₹</p>
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	<p>रिवाज राई, वासना (एचएसबी) - 1684996</p> <p>शेख राशि - 10,000 = ₹</p>	<p>मिनीमल जीवन बीमा - 517188424</p> <p>शेख राशि - 30,000 = ₹</p>
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	<p>कमल इंश्योरेंस - 10,000 = ₹</p> <p>2008 के</p>	<p>आर्य समाज जीवन बीमा - 517202713</p> <p>शेख राशि - 50,000 = ₹</p>	<p>आर्य समाज जीवन बीमा - 517188414</p> <p>शेख राशि - 30,000 = ₹</p>	<p>इंश्योरेंस का निवेश - 10,000 = ₹</p>	<p>जीवन बीमा - 7572/2</p> <p>शेख राशि - 21/21/2010 के</p>
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	<p>महेश कुमार - 10,000 = ₹</p> <p>शेख राशि - 10,000 = ₹</p>	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	<p>बोरो - 12,10,200 = ₹</p>	NIL	NIL	<p>BR-24H - 4305 केनडा</p> <p>11-12-2009</p>	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	<p>कमल - 16,000 = ₹</p>	<p>कमल - 78,000 = ₹</p> <p>शेख राशि - 500 = ₹</p>	<p>कमल - 10,000 = ₹</p> <p>शेख राशि - 27,000 = ₹</p>	<p>कमल - 7,000 = ₹</p> <p>शेख राशि - 20,000 = ₹</p>	NIL

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Any other assets such as value of Claims/interest	NIL	NIL	NIL	NIL	NIL
Gross Total value	16,000 = W	108,000 = W	27,000 = W	20,000 = W	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(ii)	<u>Non-Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(iii)	<u>Commercial Buildings</u> (including apartments) -Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)				
	Area (Total measurement in sq. ft.)				
	Built up Area (Total measurement in sq. ft.)				
	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the land by way of development, construction etc.				
	Approximate Current market value				
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above				

Nil

Total

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

Nil

	Any other liability				
	Grand total of liabilities				
(ii)	Government Dues:				
	Dues to departments dealing with government accommodation				
	Dues to departments dealing with supply of water				
	Dues to departments dealing with supply of electricity				
	Dues to departments dealing with supply of telephones/mobiles				
	Dues to departments dealing with government transport (including aircrafts and helicopters)				
	Income Tax Dues				
	Wealth Tax Dues				
	Service Tax Dues				
	Municipal /Property Tax Dues				
	Sales Tax Dues				
	Any other dues				
	Grand total of all Govt. dues				

(7) Details of profession or occupation:

- a. Self.....वि.भा.सक., सासाराम
b. Spouse ...कृषि.

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>जवाहर प्रसाद</u>
2.	Full postal address	<u>ग्राम कोटा रोडी, भाजा-सासाराम जिला-रोहतास</u>
3.	Number and Name of the constituency and state	<u>208 सासाराम</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>भारतीय जनता पार्टी</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NIL</u>

(c) Total number of Pending cases where the court (s) have taken cognizance:		केस नं०- 490/89 साधारण P.O.- साधारण जिला- रोहतास- पैसा अथ जिला एवं सत्र न्यायाधीश द्वारा दायर				
5	Part of	Year for which last Income Tax Return filed		Total Income Nil		
(a)	Candidate जवाहर प्रसाद, BLIP 4640M	NIL		NIL		
(b)	Spouse: NIL	NIL		NIL		
(c)	Dependents श्रीमती सुमन (पुत्र) BESP 40575D-	NIL		NIL		
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	648,955=₹	136,115	82,000=₹	98,556=₹	153,749=₹
B.	Immovable Asset	226,000=₹ + 16000=₹	108,000	27,000=₹	50,000=₹	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	22,500=₹	12,10,500=₹	2,70,000=₹	2,33,000=₹	1,84,000=₹
(ii)	Approximate Current Market Price of Asset (Total Value)	100,000	41,75,000=₹	4,25,000=₹	4,75,000=₹	3,00,000=₹
7	Liabilities					
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	NIL	NIL	NIL	NIL	NIL
8.	Highest educational qualification:					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at..... this the..... day of..... 201.....

DEPONENT

जवाहर प्रसाद
श्रीमती सुमन

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

Agriculture land

le ,Add	Khata no.	Plot no.	dis mil	Moujja	value	વર્તમાન કિંમત
જવાદર પ્રસાર 5/0 ૯૫૦ મુઢીમદ્દો મ્કો કોઢા યેળી બાબા-લાલારાજ જિલા-રોહતાન - ૭૨૧૧૧૬	109	1211	6 1/4 કીમી 10 પુર	મકરપુર	5000 = ૫ 16/5/2004	50,000 = ૦
11 11	58	187	25 કીમી	મલાવ	17500 = ૫ 4/12/2001	50,000 = ૫
ટોટલ —			28 1/4 કીમી 10 પુર	—	225,000 = ૦	100,000 = ૦

લેસ્ટ દરખાસ્ત પોંચ સો માત્ર |

ટોટલ વર્તમાન કિંમત - ૧૮૦ લાખ માત્ર |

જવાદર પ્રસાર
સંપત્તિ નંબર ૦

Agriculture land

me ,Add	Khata no.	Plot no.	dis mil	Moujja	value	વર્તમાન કિંમત
મોઝલા રેલી W/O જવાહરજીવરાજ મોઝલા રેલી, સાસારામ જિલ્લો - રોહિત - 821115	56	361	1 અક્ક 87 ફીટ	મોઝલા	9000 = ૪૦ 24/8/1993	500,000 = ૪૦
" "	133	385	0.95 ફીટ	મોઝલા	9000 = ૪૦ 21/4/1992	300,000 = ૪૦
" "	168	1226	0.3 ફીટ	અક્કરપુર	5000 = ૪૦ 8/3/1994	10,000 = ૪૦
" "	109	1264	0.18 1/2 ફીટ	"	19000 = ૪૦ 5/7/1994	50,000 = ૪૦
" "	440	1458	0.15 ફીટ	"	20000 = ૪૦ 5/9/1994	10,000 = ૪૦
" "	004	148	0.20 1/2 ફીટ	રજોયાર	16000 = ૪૦ 21/8/1995	500,000 = ૪૦
" "	20	186	0.4 1/4 ફીટ	ભરુનુસરામ	46500 = ૪૦ 12/10/1996	100,000 = ૪૦
" "	સરવેલોર 770	—	0.3 ફુટ 10 ફુટની	મોઝલા રેલી	80000 = ૪૦ 8/1/1998	500,000 = ૪૦
" "	સરવેલોર 770	—	0.3 ફુટ 10 ફુટની	" "	60000 = ૪૦ 1/8/1998	5,00,000 = ૪૦
" "	67	220	0.6 1/4 ફીટ	કંચનપુર	11000 = ૪૦ 12/7/2002	100,000 = ૪૦

એક બાજુ સ્તરીત દળાર પોન્ચ હો માર

1,31,500 = ૪૦ 25,70,000 = ૪૦

P. K. O

વર્તમાન કિંમત - પચીસ લાખ સતર હજાર માત્ર 1

ગોપાલજી
સં. સં. સં.

Agriculture land

name ,Add	Khata no.	Plot no.	dis mil	Moujja	value	વર્તમાન કિંમત
ગિર્જાલા દેવી W/O બાલારામ પ્રસાદ મોં કોટા રોની, સાલ્તાચંદ્ર જિલ્લો - રોહતાસ-821115	67	220	1 કચા	કચંગપુર	26000 = ₹ 26/4/2004	50,000 = ₹
" "	78	383	9 કચા	મયોરપરા	1,11,000 = ₹ 11/8/2007	200,000 = ₹
" "	293	235	0.52 હેક્ટર	દરિંગાવ	1,12,000 = ₹ 5/8/2008	200,000 = ₹
" "	67	220	0.31 હેક્ટર	કચંગપુર	1,15,000 = ₹ 7/8/2008	2,50,000 = ₹
" "	67	220	2 કચા	" "	23000 = ₹ 27/12/2009	50,000 = ₹
" "	164	334	4 હેક્ટર	ખાખલગંજ	7,92,000 = ₹ 19/8/2011	7,92,000 = ₹
				BF →	10,79,000 = ₹ 1,31,500 = ₹ 12,10,500 = ₹	15,42,500 = ₹ 25,70,000 = ₹ 41,12,000 = ₹

બારહ બાલારામ દેવ, પાંચ-સો માત્ર ।

નોટ્સ - વર્તમાન કિંમત - એકતાલીસ લાખ બારહ હજાર માત્ર ।

ગણદેવપ્રસાદ
સંવર્ષ ૦૨૦૦

Agriculture land

name ,Add	Khata no.	Plot no.	dis mil	Moujja	value	વત્રિમાન કિંમત
શિવાજી S/O જવાહર પુલાડ ગ્રાં કોઠા રોલી બાજા-સાલાસદ જિલા-રોહવાલ-૬૨૧૧૧૬	20	186	૦.૫ કી૦	જલ્પુનુ-સરામ	44000 = ૪૦ 15/10/1996	100,000 = ૦
" "	293	135	70 કી૦	દરિજોન	1,51,000 = ૪૦ 30/11/2007	2,55,000 = ૪૦
" "	જિલાપરિવટ તિલોબ	—	ડુકાન	તિલોબ	75000 = ૪૦ 27/8/2008	75000 = ૦
ટોટલ —					2,70,000 = ૪૦	4,25,000 = ૦

દો બારવ અંતર દળાર માત્ર

ટોટલ વત્રિમાન કિંમત — પાટ બારવ પચ્ચીસ દળાર માત્ર ।

ગવાલિયા
સંવિવંસક

संतोष कुमार पिता - श्री जगद्वर प्रसाद
मो० - कोठ रोणी, सासाराम (रोहतास)

इंधुरेंस पॉलिमी विवरण :-

- | | |
|---|-------------------|
| <p>① श्री राज लाईफ इंशुरेंस, डेरी
 बी.सी.एस.एस.एस.एस.
 पॉलिसी नं - NP/41100013553
 (मनी बैक - पॉलिसी)
 प्रिमियम - 6995 / वार्षिक
 D.O.C - 28/07/2011</p> | <p>6995 ~ W</p> |
| <p>② भारतीय जीवन विमा, सासारक
 पॉलिसी संख्या - 517166615
 प्रिमियम - 15767 / वार्षिक</p> | <p>15767 ~ W</p> |
| <p>③ भारतीय जीवन विमा, सासारक
 पॉलिसी संख्या - 517188417
 D.O.C - 16/11/2010</p> | <p>35,000 ~ W</p> |
| <p>प्रिमियम - 30,000/- (एकल प्रिमियम)</p> | <p>71,659 ~ W</p> |

एकदश हजार ६३: सौ उनसठ रूपय मज्ज

गोवा ए प्रवा
अ. वि. सं.

Agriculture land

ame ,Add	Khata no.	Plot no.	dis mil	Moujja	value	वर्तमान मूल्य
संतोष कुमार शेखवाहर प्रसाद मो० कोठा रोली भागा - साखारात जिला - रोहतास - 821115	20	186	04 की०	जखनु सराय	44000 = 40 15/10/1996	100,000 = 40
॥ ॥	293	230 231 236	0-93 की०	दरिगाँव	114000 = 40 30/11/2007	3,00,000 = 40
॥ ॥	जिला परिसर	उकाग		बिलोम	75000 = 40 9/8/2008	75000 = 40
टोटल					233,000 = 40	4,75,000 = 40

शेखवाहर तेलीस एजार भाग ।

टोटल - वर्तमान मूल्य - चार लाख पचहत्तर हजार भाग

जवाहर प्रसाद
स. वि. सं.

Agriculture land

ame ,Add	Khata no.	Plot no.	dis mil	Moujja	value	વર્તમાન કિંમત
રાજા હતાપ ડ/૦ બવાર હતાપ મોં કોઠા રોજી બાગ - સાચારાઈ જિલ્લો - રોહતાઈ - ૪૨૧૧૬	20	186	૦.૫૬૬૦	જાલુગુલરાઈ	44000 = ૫ 15/1/1996	100000 = ૫
	293	235	૦.૫૬૬૦	દરિગાંઈ	1,40,000 = ૫ 30/11/2007	200000 = ૫
મેટલ —	—	—	૦.૫૬૬૦	—	1,84,000 = ૫	300000 = ૫

૧૦૦ બાર — ધોરાણી સ્થાન માં

મેટલ વર્તમાન કિંમત - તેજી બાર માં

ગાંધીધામ
૨૦/૧૦/૨૦